

## Annexure – 7

Name of the corporate debtor: Max Alert Systems Limited; Date of commencement of CIRP: 24-08-2021; List of creditors as on: 26-11-2021

## List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant |            |                    | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         | Department          | Government | Identification No. | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable |                            |  |                              |                                    |                 |
| NIL     |                     |            |                    |                           |                |                           |                 |                                     |                             |                        |   |                            |  |                              |                                    |                 |